

# THE HIGH COURT OF KERALA

Kochi - 682031

Dated - 11/07/2018

## PROCEEDINGS

Judicial Department –Establishment–Ratio based Higher grades to Junior Superintendents including Head Clerks of Motor Accidents Claims Tribunals and Head Clerks of Munsiff-Magistrate's Courts in the Civil Wing of Subordinate Judiciary – Sanctioned -Orders issued.

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- Read:** 1. Seniority List of Junior Superintendents as on 01/04/2014 finalised as per High Court Order No.C3-31994/2014(1) dated 11/06/2015.
2. High Court Order No.C3-31994/2014(2) dated 11/06/2015.
3. High Court Orders of even number dated 28/10/2015, 07/10/2016, 18/11/2016, 24/04/2017 and 23/12/2017.
4. High Court Order NO. B1(B)-733/2017 dated 23/01/2018.
5. G.O (P) No. 07/2016/Fin dated 20/01/2016.

## ORDER NO. C3-32879/2015

The vacancies in the post of Junior Superintendent (HG) that arose till 23/08/2017 were filled up as per High Court Proceedings read as 2<sup>nd</sup> and 3<sup>rd</sup> paper above based on the seniority list read as first paper above. Sri.M.Devarajan, Sub Court, Thalassery was the last officer promoted. The vacancies that arose thereafter due to the promotion of Higher Grade Junior Superintendents as Sub Court Sheristadar/ Senior Superintendent in District Court and retirement of Higher grade Junior Superintendents are remaining to be filled up.

(PTO)

In the circumstances, the following promotions are hereby granted:

**Promotions to the Post of Junior Superintendent (Higher Grade)**

<b>Rank no. in the Seniority List</b>	<b>Name &amp; Station (as in the Seniority List as on 01/04/2014)</b>	<b>Date of effect of promotion</b>	<b>Details of vacancy</b>
225	Sri.T.V.Anoop Kumar, Munsiff's Court, Payyannur	01/01/2018	Vice Smt.P.R.Shyla,Junior Superintendent(HG), Munsiff's Court, Changanacherry retired on 31/12/2017
228	Smt.Sobha Mary Joseph, District Court, Kottayam	29/01/2018	Vice Sri.G.Sathya Kumar, Junior Superintendent(HG), Munsiff's Court, Thiruvananthapuram promoted as Sheristadar, Sub Court/ Senior Superintendent, District Court and joined as Senior Superintendent on 29/01/2018 FN
229	Smt.P.P.Prabhavathy, Addl.District Court, North Paravur	31/01/2018	Vice Sri.N.Chitrarajan, Junior Superintendent(HG), Munsiff's Court,Nedumangad promoted as Sheristadar, Sub Court/ Senior Superintendent, District Court and joined as Sheristadar on 31/01/2018 FN

Rank no. in the Seniority List	Name & Station (as in the Seniority List as on 01/04/2014)	Date of effect of promotion	Details of vacancy
230	Sri.K.S.Anilkumar, Munsiff's Court, Ernakulam	01/02/2018	Vice Sri.A.T.Jose,Junior Superintendent(HG),District Court,Alappuzha promoted as Sheristadar, Sub Court/ Senior Superintendent, District Court and joined as Sheristadar on 01/02/2018 FN
232	Sri.P.Ramachandran, Munsiff's Court, Vatakara	01/02/2018	Vice Smt.A.A.Kochuthresia, Junior Superintendent(HG), on deputation as Secretary, Gram Nyayalaya, Kanjikuzhy,Alappuzha promoted as Sheristadar, Sub Court/ Senior Superintendent, District Court and joined as Senior Superintendent on 01/02/2018 FN
233	Sri.K.P.Nidheesh, Sub Court, Vatakara	07/02/2018	Vice Sri.G.Suresh Kumar, Junior Superintendent(HG), Munsiff's Court, Attingal promoted as Sheristadar, Sub Court/ Senior Superintendent, District Court and joined as Sheristadar on 07/02/2018 FN

Rank no. in the Seniority List	Name & Station (as in the Seniority List as on 01/04/2014)	Date of effect of promotion	Details of vacancy
234	Smt.P.Pushpalatha, Munsiff's Court-II, Kozhikode	07/02/2018	Vice Sri.Sreelal B., Junior Superintendent(HG), Wakf Tribunal/Addl.District Court-III, Kollam promoted as Sheristadar, Sub Court/ Senior Superintendent, District Court and joined as Sheristadar on 07/02/2018 FN
235	Sri.K.V.Chandrasekharan, Munsiff's Court, Manjeri	01/03/2018	Vice Sri.N.K.Vijayan, Junior Superintendent(HG), Sub Court, Ernakulam retired on 28/02/2018

The District Judges shall communicate the copy of this order to the officers concerned. The District Judges shall also take further necessary action as per rules.



(By Order)

*K. Haripal*

K.Haripal

Registrar (Subordinate Judiciary)

To

All the District Judges

The officers concerned (through the District Judges)

The 'B' Section, High Court of Kerala.

The Administrative Records Section, High Court (2 copies)

The File / Stock file